

DIVISION BENCH  
COURT - II

**O-203**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1270(KB)2019  
IA(I.B.C)/484(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>ND</sup> JULY 2024**

IN THE MATTER OF	<b>MAROTIA STEEL TRADERS PVT. LTD. VS S.B ISPAT INDIA PVT. LTD.</b>
UNDER SECTION	<b>IBC UNDER SEC 9</b>

**Appearance (via video conferencing/physically)**

Ms. Urmila Chakraborty, Adv. ] For the Suspended Director in IA(I.B.C)/484(KB)2022  
Mr. Moti Sagar Tiwari, Adv. ]  
Ms. Sweta Poddar, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **28<sup>th</sup> August, 2024.**

**Anamitra Pal  
Court Officer**